

CLAIM OF FINANCIAL CREDITORS IN THE MATTER OF MAXGROW OVERSEAS LIMITED					
Date of Commencement of Liquidation - 21.12.2023					
Name of the Corporate Debtor : Maxgrow Overseas Limited					
Name of Liquidator : Sandip Kumar Kejriwal					
Stakeholder Consultation Committee constituted by the Liquidator					
SL.NO.	Name	Address of Financial Creditor	Total Amount Claimed (Rs.)	Total Claim Admitted (Provisional) (Rs.)	Voting Share
1	Bank of Baroda	Mehar Chambers, Ground Floor, Dr. Sunderlal Bhel Marg. Opp: Petrol Pump, Balard Estate, Mumbai 400001	518,189,708	518,189,708	27.38%
2	Bank of India	Star House, C-5, 'G' Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400051	581,020,679	581,020,679	30.70%
3	Union Bank of India	UBI, Aseet Recovery Management Branch, 21, Veeba Chambers, Mezzanine Floor, Dalal Street, Fort, Mumbai - 400001	160,589,914	160,589,914	8.48%
4	Punjab National Bank	Zonal Sastra Centre, Mumbai, 18th Floor, Maker Tower, E Wing Cuffe Parade, Mumbai - 400005	632,920,494	632,920,494	33.44%
TOTAL			1,892,720,795	1,892,720,795	100.00%

The claims have been admitted provisionally as:

- 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors,
- 2) No documents are available / received from erstwhile RP to validate the respective claims as on Insolvency Commencement date.

Hence, it is subject to change as per further availability of documents and validation thereof.